

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR DR K. ARUL

Criminal Appeal No(s). 2384/2014

VISHWAS KAPOOR & ORS.

Appellant(s)

VERSUS

STATE OF UP & ORS

Respondent(s)

Date : 17/03/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr Mayank Datta, Adv.
M/s. Karanjawala & Co.,Adv.

For Respondent(s)

Ms Archana Singh, Adv.
Mr. Abhishth Kumar,Adv.
Mr. H. Raghavendra Rao,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service from the High Court in
respect of respondent no.5. Reminder be issued.

List again on 8.7.2016.

(DR K. ARUL)
Registrar